

3.3.2015

CCP 13/14

O.A. No. 291/12

Hon'ble Mr. Navneet Kumar, Member (J)

Hon'ble Ms. Jayati Chandra, Member (A)

In order to support the call given by Bar Council of UP, the lawyers of CAT Bar Association have decided to abstain from judicial work. List this case on 15.4.15.

*J. Ch*  
Member (A)

*U. Chaudhary*  
Member (J)

vidya

CCP 332/00013/2014  
In OA 291/2012

15.04.2015

Hon'ble Mr. Navneet Kumar, Member (J)

Hon'ble Ms. Jayati Chandra, Member (A)

App: Sri Prashant Kumar Singh.

Resp: Sri Rajendra Singh.

Learned counsel for applicant fairly submitted at the bar that the order of Tribunal has been fully complied with and nothing remains to be adjudicated upon. According CCP is dismissed and notices issued upon to the respondents are discharged.

*J. Ch*  
Member (A)

*U. Chaudhary*  
Member (J)

JNS

~~Case disposed of~~  
Dated 18-4-15  
Prashant  
16-4-15